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Title: Need to review the proposal for use of Hindi as the medium to pronounce judgements in High Courts and Supreme Court of India.

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): Sir, I am sorry.

Sir, we are surprised to know that the Official Language Committee of the Parliament has recommended to the Legal Department to enable Hindi as the official language and usage language in the High Court and Supreme Court for delivering judgments on degree. ...(*Interruptions*)

Sir, we are equally hurt to learn that the Department of Legal Affairs, Ministry of Law and Justice, has forwarded a copy of the note dated 29<sup>th</sup> March, 2006 from the Joint Secretary and Legislative Counsel, Legislative Department, along with the recommendations of the Committee of Parliament on Official Language, to â€¦ (*Not recorded*) Chairman, Law Commission of India, seeking the views of the Law Commission on the matter without even examining in-House the gravity of the recommendations and ascertaining the views of the various political parties representing the length and breadth of the nation. â€¦ (*Interruptions*)

MR. SPEAKER: Name will not be recorded. It will be deleted.

...(*Interruptions*)

SHRI A. KRISHNASWAMY : This move of the Central Government has come as a bolt from the blue at a juncture when the hon. Leader of the DPA of Tamil Nadu and President of the DMK, Dr. Kalaignar M. Karunanidhi, has already gone on record urging the Hon. Prime Minister to facilitate usage of other regional Official Languages including Tamil as language of the respective hon. High Courts. ...(*Interruptions*)

So, the move which is initiated by the Government of India should be stopped. ...(*Interruptions*)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : अध्यक्ष महोदय, ऐसे सवालों को यहां उठाने की इजाज़त नहीं दी जानी चाहिए क्योंकि हिन्दी हमारी राष्ट्रीय भाषा है...(व्यवधान)

अध्यक्ष महोदय : प्रभुनाथ जी, आप छोड़िए, उनके बोलने के लिए टाइम दिया हुआ है, आप क्यों नहीं मानते हैं?

â€¦(व्यवधान)

MR. SPEAKER: It is enough.

Shri S.K. Kharventhan, Shri K. Subbarayan. Dr. Senthil, Shri Bellarmin, Shri Ravichandran can associate with him on this matter.

...(*Interruptions*)

MR. SPEAKER: Shri Ramji Lal Suman. I have given you a chance. All your names are recorded.

...(*Interruptions*)

MR. SPEAKER: D r. Krishnan and Shri P. Mohan also can associate with him on this matter.

...(*Interruptions*)

MR. SPEAKER: I request the hon. Members to give their names and their names will be included.

...(*Interruptions*)

SHRI GURUDAS DASGUPTA (PANSKURA): We disassociate from these comments. ...(*Interruptions*) Hindi is the official language of this country. ...(*Interruptions*)

प्रो. राम गोपाल यादव (सम्भल) : मैं भी अपने को इससे डिस्-एसोसिएट करता हूँ...(व्यवधान)

MR. SPEAKER: Nobody is bound by any other Member's comments.

...(*Interruptions*)

MR. SPEAKER: Please allow the House to function. Shri Prabhu Nath Singh, please leave it. Who can affect Hindi?

...(Interruptions)

MR. SPEAKER: I have allowed you and even then you are disturbing.

...(Interruptions)

MR. SPEAKER: Dr. Krishnan, you are a senior Member.

Only what Shri Ramji Lal Suman says will be recorded.

(Interruptions)\*

MR. SPEAKER: Shri Ponnuswamy, please go to your seat. Let us hear the Minister.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, every Committee of Parliament and every Commission of India has a right to examine the recommendations of any kind of committee appointed by the Parliament or by the Government. But ultimately the decision is taken only by the Government who is the Executive functionary and accountable to the House. I also read such recommendations in the newspapers. We are quite serious to the unity of the nation. We are respectful to all languages in the Constitution including Hindi and Tamil...(Interruptions) Government has not, so far, taken any decision to reversing the earlier decision.

MR. SPEAKER: Thank you.

**प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली):** सुप्रीम कोर्ट में हिन्दी में काम नहीं हो रहा है। वहां भी हिन्दी में काम करने को एलाऊ किया जाना चाहिए...(व्यवधान)

MR. SPEAKER: That is your opinion. They have given their opinion. You have a right to give your opinion.

...(Interruptions)

MR. SPEAKER: Let us do some work.